

**National Company Law Appellate Tribunal, New Delhi**

**Competition Appeal (AT) No. 02 of 2020**

**In the matter of:**

**Gagan Agarwal**

**...Appellant**

**Vs.**

**Competition Commission of India**

**...Respondent**

**Present:**

**Appellant: Mr. Ashwini Kumar, Advocate**

**Respondent: Ms. Anita Kanungo, Advocate**

**With**

**Competition Appeal (AT) No. 03 of 2020**

**In the matter of:**

**Neelam Aggarwal**

**...Appellant**

**Vs.**

**Competition Commission of India**

**...Respondent**

**Present:**

**Appellant: Mr. Ashwini Kumar, Advocate**

**Respondent: None**

**With**

**Competition Appeal (AT) No. 04 of 2020**

**In the matter of:**

**Pankaj Goel**

**...Appellant**

**Vs.**

**Competition Commission of India**

**...Respondent**

**Present:**

**Appellant: Mr. Ashwini Kumar, Advocate**

**Respondent: None**

**With**

**Competition Appeal (AT) No. 05 of 2020**

**In the matter of:**

**Kamal Goel** **...Appellant**

**Vs.**

**Competition Commission of India** **...Respondent**

**Present:**

**Appellant: Mr. Ashwini Kumar, Advocate**

**Respondent: None**

**With**

**Competition Appeal (AT) No. 06 of 2020**

**In the matter of:**

**Vijay Kumar Aggarwal** **...Appellant**

**Vs.**

**Competition Commission of India** **...Respondent**

**Present:**

**Appellant: Mr. Ashwini Kumar, Advocate**

**Respondent: None**

**With**

**Competition Appeal (AT) No. 07 of 2020**

**In the matter of:**

**Kushagra Aggarwal** **...Appellant**

**Vs.**

**Competition Commission of India** **...Respondent**

**Present:**

**Appellant: Mr. Ashwini Kumar, Advocate**

**Respondent:Ms. Anita Kanungo, Advocate**

**With**

**Competition Appeal (AT) No. 38 of 2019**

**IN THE MATTER OF:**

**Sahuwala Cylinders Pvt. Ltd. &Anr.**

**...Appellants**

**Versus**

**Competition Commission of India  
&Anr.**

**...Respondents**

**Present:**

**For Appellants: Mr. AnkurSood&Ankush Bhardwaj, Adovcates**

**For Respondents: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1(CCI), Ms. Reeta  
Mishra, Ms. T. Khan, Advocates**

**With**

**Competition Appeal (AT) No. 40 of 2019**

**IN THE MATTER OF:**

**Om Containers &Ors.**

**...Appellants**

**Versus**

**Competition Commission of India  
&Anr.**

**...Respondents**

**Present:**

**For Appellants: Mr. AnkurSood and Mr. Ankush Bhardwaj, Advocates**

**For Respondents: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1(CCI), Ms. Reeta  
Mishra, Ms. T. Khan, Advocates**

**With**

**Competition Appeal (AT) No. 41 of 2019**

**IN THE MATTER OF:**

**Mauria Udyog Limited**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Rahul Kochar, Mr. Amol Sinha, MsKshitiz  
Garg, Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 44 of 2019**

**IN THE MATTER OF:**

**Intel Gas Gadgets Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Rahul Kochar, Mr. Amol Sinha, MsKshitiz  
Garg, Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 45 of 2019**

**IN THE MATTER OF:**

**Jesmajo Industrial Fabrications  
Karnataka Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellants: Mr. O.P. Gaggar , Mr. Sachindra Karn Advocates**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-2**

**With**

**Competition Appeal (AT) No. 46 of 2019**

**IN THE MATTER OF:**

**Shakti Cylinders Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Rahul Kochar, Mr. Amol Sinha, Mr,  
Kshitiz Garg Advocates**

**For Respondent: Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 47 of 2019**

**IN THE MATTER OF:**

**Raghupati Synergy Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Rahul Kochar, Mr. Amol Sinha, Mr,  
Kshitiz Garg Advocates**

**For Respondent: Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 49 of 2019**

**IN THE MATTER OF:**

**Prestige Fabricators Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Rahul Kochar, Mr. Amol Sinha, Mr,  
Kshitiz Garg Advocates**

**Advocate.**

**For Respondent: Ms. Anita Kanungo**

**With**

**Competition Appeal (AT) No. 50 of 2019**

**IN THE MATTER OF:**

**S.M. LPG Cylinders Pvt. Ltd. ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Rahul Kochar, Mr. Amol Sinha, Mr,  
Kshitiz Garg Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 52 of 2019**

**IN THE MATTER OF:**

**International Cylinders Pvt. Ltd. ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Rahul Kochar, Mr. Amol Sinha, Mr,  
Kshitiz Garg Advocates**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava,  
Mr. Shourya Bari Advocates for R-1**

**With**

**Competition Appeal (AT) No. 53 of 2019**

**IN THE MATTER OF:**

**Andhra Cylinders & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Pradeep Aggarwal, Mr. Arjun Aggarwal,  
Mr. Yash Raj, Mr. Karan Khanna, Advocates.**

**For Respondent: Ms. Anita Kanungo Advocate**

With

**Competition Appeal (AT) No. 54 of 2019**

**IN THE MATTER OF:**

**Confidence Petroleum India Ltd. &Ors. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Pradeep Aggarwal, Mr. Arjun Aggarwal  
Mr. Yash Raj, Mr. Karan Khanna, Advocates.**

**For Respondent: None**

With

**Competition Appeal (AT) No. 55 of 2019**

**IN THE MATTER OF:**

**Faridabad Metal Udyog Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants: Mr. Pradeep Aggarwal, Mr. Arjun Aggarwal,  
Mr. Yash Raj, Mr. Karan Khanna, Advocates.**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1**

With

**Competition Appeal (AT) No. 56 of 2019**

**IN THE MATTER OF:**

**Tirupati Containers Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Pradeep Aggarwal, Mr. Arjun Aggarwal,  
Mr. Yash Raj, Mr. Karan Khanna, Advocates.**

**For Respondent: Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 57 of 2019**

**IN THE MATTER OF:**

**JKB Gas Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellants: Mr. Balbir Singh Senior Advocate, Mr. Manas Kumar Chaudhuri, Mr. Aman Singh Baroka  
Ms. Monica Benjamin Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 58 of 2019**

**IN THE MATTER OF:**

**Kurnool Cylinders Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Praveen Mahajan , Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 59 of 2019**

**IN THE MATTER OF:**

**Winfab Equipments Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**



**Present:**

**For Appellant:** Mr. Praveen Mahajan, Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates

**For Respondent:** Ms. Anita Kanungo Advocate

**With**

**Competition Appeal (AT) No. 60 of 2019**

**IN THE MATTER OF:**

**Saboo Cylinders Pvt. Ltd. ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant:** Mr. Praveen Mahajan , Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates

**For Respondent:** None

**With**

**Competition Appeal (AT) No. 61 of 2019**

**IN THE MATTER OF:**

**Surya Shakti Vessels Pvt. Ltd.& Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants:** Mr. Praveen Mahajan , Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates

**For Respondent:** Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1

**With**

**Competition Appeal (AT) No. 62 of 2019**

**IN THE MATTER OF:**

**Punjab Gas Cylinders Ltd. &Ors.**

**...Appellants**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan, Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: Ms. Anita Singh Advocate**

**With**

**Competition Appeal (AT) No. 63 of 2019**

**IN THE MATTER OF:**

**Sunrays Engineers Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan , Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 64 of 2019**

**IN THE MATTER OF:**

**Mahaveer Cylinders Ltd. & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan, Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 65 of 2019**

**IN THE MATTER OF:**

**Universal Cylinders Ltd. & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan , Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: Ms.Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 66 of 2019**

**IN THE MATTER OF:**

**Vidhya Cylinders Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan , Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 67 of 2019**

**IN THE MATTER OF:**

**GDR Cylinders Pvt. Ltd. ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Praveen Mahajan, Ms. Ruchi Mahajan, Mr.**

**Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 68 of 2019**

**IN THE MATTER OF:**

**Balaji Pressure Vessels Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan, Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 69 of 2019**

**IN THE MATTER OF:**

**Southern Cylinders Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan, Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 70 of 2019**

**IN THE MATTER OF:**

**Prathima Industries Pvt. Ltd. &Ors. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants: Mr. P. Venkat Reddy, Mr. Prashant Kumar Tyagi  
Mr. P. Srinivas Reddy, Advocates.**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 71 of 2019**

**IN THE MATTER OF:**

**Hyderabad Cylinders Pvt. Ltd. ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent: Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 72 of 2019**

**IN THE MATTER OF:**

**Nandi Cylinders Pvt. Ltd. ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 73 of 2019**

**IN THE MATTER OF:**

**Bhiwadi Cylinders Pvt. Ltd. & Anr. ...Appellants**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellants: Mr. Praveen Mahajan, Ms. Ruchi Mahajan, Mr. Sidharth, Ms. Vineeta Singh Advocates**

**For Respondent: Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 74 of 2019**

**IN THE MATTER OF:**

**Dinesh Goyal ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent: Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 75 of 2019**

**IN THE MATTER OF:**

**Sanghvi Cylinders Pvt. Ltd. ...Appellant**

**Versus**

**Competition Commission of India ...Respondent**

**Present:**

**For Appellant:** Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates

**For Respondent:** None

**With**

**Competition Appeal (AT) No. 76 of 2019**

**IN THE MATTER OF:**

**Arun Goyal** **...Appellant**

**Versus**

**Competition Commission of India** **...Respondent**

**Present:**

**For Appellant:** Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates

**For Respondent:** Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1

**With**

**Competition Appeal (AT) No. 77 of 2019**

**IN THE MATTER OF:**

**R.M. Cylinders Pvt. Ltd.** **...Appellant**

**Versus**

**Competition Commission of India** **...Respondent**

**Present:**

**For Appellant:** Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates

**For Respondent:** None

**With**

**Competition Appeal (AT) No. 81 of 2019**

**IN THE MATTER OF:**

**Puneet Gupta**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 82 of 2019**

**IN THE MATTER OF:**

**N. K. Sureka**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 83 of 2019**

**IN THE MATTER OF:**

**C. P. Bhartia**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1**



**With**

**Competition Appeal (AT) No. 84 of 2019**

**IN THE MATTER OF:**

**Pankaj Gupta**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 85 of 2019**

**IN THE MATTER OF:**

**Sandeep Bhartia**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 86 of 2019**

**IN THE MATTER OF:**

**M. B. Koyakutty**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 87 of 2019**

**IN THE MATTER OF:**

**Sanjay Bhartia**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 88 of 2019**

**IN THE MATTER OF:**

**Sanjay Rathi**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 89 of 2019**

**IN THE MATTER OF:**

**Davish Jain**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 90 of 2019**

**IN THE MATTER OF:**

**Naveen Bhartia**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 91 of 2019**

**IN THE MATTER OF:**

**Rajkumar Bhartia**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:           None**

**With**

**Competition Appeal (AT) No. 92 of 2019**

**IN THE MATTER OF:**

**North India Wires Ltd.  
(Howrah Unit)**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:           Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:       None**

**With**

**Competition Appeal (AT) No. 93 of 2019**

**IN THE MATTER OF:**

**Allampally Brothers Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:           Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:       Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr.  
Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 94 of 2019**

**IN THE MATTER OF:**

**A.P. Sapra**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 95 of 2019**

**IN THE MATTER OF:**

**D.V. Rajasekhar**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 96 of 2019**

**IN THE MATTER OF:**

**Tirupati Cylinders Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant: Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent: None**

**With**

**Competition Appeal (AT) No. 97 of 2019**

**IN THE MATTER OF:**

**Vijay Sanghvi**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 98 of 2019**

**IN THE MATTER OF:**

**Ramesh Sanghvi**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 99 of 2019**

**IN THE MATTER OF:**

**Yogesh Sanghvi**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 100 of 2019**

**IN THE MATTER OF:**

**Carbac Holdings Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 101 of 2019**

**IN THE MATTER OF:**

**Haldia Precission Engineering Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 102 of 2019**

**IN THE MATTER OF:**

**Daya Industries**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 103 of 2019**

**IN THE MATTER OF:**

**Ritesh Sanghvi**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**Ms. Anita Kanungo Advocate**

**With**

**Competition Appeal (AT) No. 104 of 2019**

**IN THE MATTER OF:**

**Tirupati LPG Industries Pvt. Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates**

**For Respondent:**

**None**

**With**

**Competition Appeal (AT) No. 105 of 2019**



**IN THE MATTER OF:**

**Sarthak Industries Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, , Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 106 of 2019**

**IN THE MATTER OF:**

**Aradhana Bhartia**

**...Appellant**

**Versus**

**Competition Commission of India**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz Garg, Advocates**

**For Respondent:**

**Mr. Arjun Krishnan, Mr. Sumit Srivastava, Mr. Shourya Bari, Advocates for R-1**

**With**

**Competition Appeal (AT) No. 107 of 2019**

**IN THE MATTER OF:**

**Asia Fab Tec Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. R. Satish Kumar, Ms. Shilpi Gupta**

**For Respondents: Mr. V. Surheatha, Advocates  
Ms. Anita Kanungo Advocate**

**With  
Competition Appeal (AT) No. 108 of 2019**

**IN THE MATTER OF:**

**BTP Structural India Pvt. Ltd. ...Appellant  
Versus  
Competition Commission of India ...Respondent**

**Present:**

**For Appellant: Mr. Amol Sinha, Mr. Rahul kochar, Mr. Kshitiz  
Garg, Advocates  
For Respondent: Ms. Anita Kanungo Advocate**

**O R D E R**

**28.02.2020:** This is a batch of 69 Appeals arising out of common impugned order we are informed that there are some more Appeals arising out of the same impugned order which have not been listed today.

Registry is directed to seek approval from the Hon'ble Chairperson for listing of those Appeals also along with these Appeals before this bench.

List the matter For Admission '(After Notice)' on **8<sup>th</sup> April, 2020 at 2.00 P.M.**

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[ Shreesha Merla]  
Member (Technical)**

**[Alok Srivastava]  
Member(Technical)**

sr/nn